

dated the 29th March, 1966 under sub-section (7) of section 3 of the Emergency Risks (Factories) Insurance Act, 1962. [Placed in Library. See No. LT-6171/66].

- (3) A copy of the Annual Report on the working of the Deposit Insurance Corporation for the year ended 31st December, 1965 along with the Audited Accounts under sub-section (2) of section 32 of the Deposit Insurance Corporation Act, 1961. [Placed in Library. See No. LT-6172/66].

MINISTERS' RESIDENCES (AMENDMENT) RULES, 1966, ETC.

The Deputy Minister in the Ministry of Works, Housing and Urban Development (Shri Bhagawati): On behalf of Shri Mehr Chand Khanna I beg to lay on the Table:

- (1) A copy of the Ministers' Residences (Amendment) Rules, 1966 published in Notification No. G.S.R. 514 in Gazette of India dated the 9th April, 1966, under sub-section (2) of Section 11 of the Salaries and Allowances of Ministers Act, 1952. [Placed in Library. See No. LT-6173/66].
- 2(i) A copy of the Annual Report of the Hindustan Housing Factory Limited, New Delhi for the year ended 31st March, 1965 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.
- (ii) Review by the Government on the working of the above Company. [Placed in Library. See No. LT-6174/66].

13.22½ hrs.

COMMITTEE ON SUBORDINATE LEGISLATION

(i) MINUTES

Shri S. V. Krishnamoorthy Rao (Shimoga): I beg to lay on the Table the Minutes of the Thirteenth to Sixteenth Sittings of the Committee on Subordinate Legislation.

FIFTH REPORT

Shri S. V. Krishnamoorthy Rao: I beg to present the Fifth Report of the Committee on Subordinate Legislation.

13.22½ hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

HUNDRED AND SEVENTH REPORT

Shri S. V. Krishnamoorthy Rao (Shimoga): I beg to present the Eighty-seventh Report of the Committee on Private Members' Bills and Resolutions.

13.23 hrs.

ESTIMATES COMMITTEE

HUNDRED AND SEVENTH REPORT

Shri A. C. Guha (Barasat): I beg to present the Hundred and seventh Report of the Estimates Committee on the Ministry of Industry—Organisation of the Development Commissioner, Small Scale Industries—Rural Industrialisation.

13.23½ hrs.

CORRECTION OF ANSWER TO S. Q. No. 750 RE. RAID IN BOMBAY

The Minister of State in the Ministry of Finance (Shri B. R. Bhagat): While replying to supplementaries on Starred Question No. 750 on the floor of this House on the 24th March, 1966, I had stated the value of 85.6 Kgs. of